GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO.1754

ANSWERED ON FRIDAY, 27th July, 2017, 05th SHRAVANA, 1940 (SAKA)

GUIDELINES OF OFFICIAL VISITS

†1754. SHRI HARISHCHANDRA CHAVAN SHRI RAM TAHAL CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

- a) Whether the guidelines issued by the Government office regarding official visits are not being followed by the Government Officers;
- b) if so, the reaction of the Government in this regard;
- c) whether the officers violating the said guidelines have been identified; and
- d) if so, the action taken against these officers along with the outcome thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P RADHAKRISHNAN)

(a) to (d): There is a clear hierarchical delegation of authority to approve/not approve domestic and foreign visits of officials and this authority generally vest with the respective Ministries/Departments. Any violation of the guidelines by officers is to be dealt by the respective Ministries/Departments as per the extant Conduct Rules.
